

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.466 of 2019**

**IN THE MATTER OF:**

**DBS Bank India Ltd.**

**...Appellant**

**Versus**

**Edu Smart Services Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant:**

**Shri Sakal Bhushan and Shri Bhuran Ravindran,  
Advocates**

**For Respondent:**

**Shri Ranje R. Raj, Advocate (Respondent No.5)  
Shri PBA Srinivasan and Ms. I. Kailash, Advocates  
(Respondents 7, 10, 11 and 13)**

**R. Rastogi, Resolution Professional**

**O R D E R**

**22.07.2019**      Heard parties. Judgement reserved.

It is open to the parties to file short written submissions not more than 3 pages by day after tomorrow.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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